

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14717/2016

(Arising out of impugned final judgment and order dated 26/02/2016  
in WP No. 985/2015 passed by the High Court Of Judicature at  
Allahabad, Lucknow Bench)

BHARAT SANCHAR NIGAM LTD. &amp; ORS.

Petitioner(s)

VERSUS

SURESH CHANDRA SAXENA

Respondent(s)

(with interim relief and office report)

Date : 04/07/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Dipank Yadav, Adv.  
Ms. N. Annapoorani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

[O.P. SHARMA]  
AR-cum-PS[RAJINDER KAUR]  
COURT MASTER